

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1447**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)**

**Sanction of new Police Reserve Battalion**

**1447. SHRI KOTHA PRABHAKAR REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the State Government of Telangana has requested for sanction of new police reserve battalions and setting up of such battalions in the State; and**

**(b) if so, the details thereof and the action taken thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) Four India Reserve Battalions have already been sanctioned to Telangana. Government of Telangana has requested for 2 new India Reserve Battalions.**

**The India Reserve Battalions are sanctioned to the States based on the internal security scenario and threat perception. Government of India is getting an Impact Assessment Study done on the India Reserve Battalions Scheme. Sanction of new India Reserve Battalion is dependent on the outcome of the Study.**

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